

Committee on Industry on the Demands for Grants (1996-97) of the Ministry of Industry.

12.04 1/2 hrs.

[English]

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 2nd September, 1996 will consist of :—

1. Discussion and Voting on the Demands for Grants (General) for 1996-97 in respect of the following Ministries/Departments :

- (1) Rural Areas and Employment
- (2) Human Resource Development
- (3) Agriculture
- (4) Home Affairs
- (5) Defence
- (6) Power
- (7) Welfare

2. Submission to the Vote of the House outstanding Demands for Grants in respect of Budget (General) for 1996-97 at 3.30 p.m. on Friday, the 6th September, 1996.

[Translation]

SHRI RAMESHWAR PATIDAR (Khargon) : Mr. Deputy Speaker, Sir, I want that the following items may be included in the agenda for the next week :

1. In view of the vast topography of the State opening of Gas Agencies in the State in Cities and Block level places (villages) with population more than 25000, sanctioning of one lakh new gas connections each year, with special priority to Khargon Distt.

2. Arrangements have been made by the Central Government to distribute foodgrains at subsidised rates in Tribal areas of M.P. other Tribal dominated Development Blocks, Tribal Village Clusters may also be included in the Scheme for distribution of foodgrains at subsidised rates by the Central Govt.

PROF. RASA SINGH RAWAT (Ajmer) : Kindly include the following items in the agenda for the next week:

1. Need to immediately set up a High Power T.V. Tower in Taragarh Hill of Ajmer which had already been approved for Eighth Five Year Plan and announced by the Minister.

2. Keeping in view the international importance of the forthcoming 786th Urs of Khwaja Moinuddin Chisti to be held in Ajmer next year and keeping in view the tourism Historical Educational, Religious, Central and Security importance of Ajmer and Pushkar need to immediately construct an Aerodrome.

SHRI RAM BAHADUR SINGH (Maharajganj) : Kindly include the following items in the agenda for the next week :

1. 88 lakh population living in about 5000 villages of 20 Districts of Bihar are facing severe flood situation. The matter may be discussed in the House.

2. Need to include two roads of North Bihar — Barauni Moli and Chapre Sarmenpur Ghat in the list of National Highways.

[English]

SHRI P.C. THOMAS (Muvattupuzha) : Sir, the following items may be included in the next week's agenda.

1. Power situation in India with specific reference to the proposed Pooyamkutt, Kayamkulam and Cochin Refinery Projects.

2. Protection of coastal areas by providing exemptions to the limitations provided for building constructions in the coast of Kerala.

[Translation]

SHRI NAND KUMAR SAI (Raigarh) : Kindly include the following items in the agenda for the next week :

1. Communication System in the Raigarh District of the M.P. has virtually come to stand still. It is not easy to talk to Delhi from Pathalgaon, Jashpur Nagar, Kunkari and Dharam Jaigarh etc. places, though STD facilities are available at these places. Need to immediately strengthen telecommunication system upto Raigarh in order that problems of Scheduled Tribes dominated Raigarh Distt. could be solved.

2. Farmers have suffered heavy losses due to heavy rains in Duldula, Manora, Jashpur, Kunkari, Bagicha, Kansabad, Tapkara, Leloonga and Dharam Jaigarh etc. development blocks of Raigarh District. Immediate need to provide adequate funds to M.P. Govt. to provide immediately relief to the poor tribal farmers.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, the following items may be included in the next week's agenda:

(1) Discussion on non-availability of coal in Orissa for domestic use and also for use by the small industries due to uncalled for modifications made by the Coal Ministry by bringing tender system in the local coal sales scheme and the necessity of reverting back to the previous scheme;

(2) Discussion on the situation arising out of the non-compliance of the commitment made by the National Thermal Power Corporation for providing employment to the land oustees of its project at Kanha in Orissa as part of its rehabilitation policy.

12.12 hrs.

BUSINESS ADVISORY COMMITTEE

Fourth Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, I beg to move "That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 29th August, 1996".

MR. DEPUTY-SPEAKER : The question is: "That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 29th August, 1996."

The motion was adopted.

[English]

MR. DEPUTY-SPEAKER : Now, the House would take up discussion under Rule 193. ...*(Interruptions)*

SHRI P.R. DASMUNSI (HOWRAH) : Sir, the management of the Shaw Wallace company should be arrested and Shri Manu Chabaria should be brought back to India from Dubai. ...*(Interruptions)*

SHRI SATYA PAL JAIN (Chandigarh) : Sir, Shri Sukhram's son is a Minister in Himachal Pradesh. So long as he holds the office of Minister CBI can not interrogate him properly. I therefore demand that his son may be dismissed from the office of the Minister. ...*(Interruptions)*

[English]

SHRI P.R. DASMUNSI : Sir, four thousand employees of M/s Shaw Wallace ...*(Interruptions)*. Shri Manu Chabaria has looted the entire country and he should be

brought back to India from Dubai ...*(Interruptions)* Immediate action should be taken to bring him back from Dubai ...*(Interruptions)*

SHRI NIRML KANTI CHATTERJEE (DUMDUM) : We know about M/s Shaw Wallace but it has been agreed not to have Zero Hour today. We could discuss it later on ...*(Interruptions)*

SHRI P.R. DASMUNSI : Have we agreed to that?

SHRI NIRMAL KANTI CHATTERJEE : Yes.

12.14 hrs.

DISCUSSION UNDER RULE 193

LOSS OF LIVES DUE TO HEAVY RAINS AND LANDSLIDES DURING AMARNATH YATRA IN JAMMU AND KASHMIR

[English]

MR. DEPUTY SPEAKER : Please sit down. I am requesting you to please sit down.

[Translation]

The Hon. Speaker had yesterday mentioned that there would be no ZERO HOUR. Whatever you have said about Amarnath tragedy would be replied to by the Hon. Minister.

[English]

He is replying to that.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, yesterday it was promised ...*(Interruptions)*

SHRI P.R. DASMUNSI (Howrah) : Sir, but this matter should be taken up ...*(Interruptions)*

SHRI SRIBALLAV PANIGRAHI : Sir, we have our points ...*(Interruptions)*. That is why we should be given an opportunity to speak ...*(Interruptions)*

MR. DEPUTY-SPEAKER : I did not hear what you said. If it is related to the Amarnath Yatra then the Home Minister is replying to that.

[Translation]

SHRI CHAMAN LAL GUPTA (Udhampur) : Sir, even if you may not allow me to speak after him but I would atleast like to tell him the situation prevailing there.

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : Yesterday we have heard Shri Pathak because he came from there.